

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 157
TO BE ANSWERED ON 20.12.2018

PAYMENTS UNDER MGNREGS

***157. SHRI JAI PRAKASH NARAYAN YADAV:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether payments to the workers deployed in construction projects under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in Bihar for the period 2016- 17, 2017-2018 and 2018-19 are still pending and if so, the reasons therefor and the time by which these dues will be cleared;
- (b) whether the dues of the suppliers for the materials thereto are also pending for the said period;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the time by which payments for the said period are likely to be made?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

- (a) to (d): A Statement is laid on the Table of the House.

Statement in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 157 for 20.12.2018

(a): As per the Government of Bihar, status of pending wage amount (as on date) is as under:

Financial Year	Amount pending due to rejected fund Transfer Orders (FTOs) (Rs. in crore)	Amount pending due to error in MIS (Rs. in crore)	Total pending wage amount (Rs. in crore)
<i>1</i>	<i>2</i>	<i>3</i>	<i>4=(2+3)</i>
2016-17	18.38	21.14	39.52
2017-18	23.47	6.96	30.43

The reasons for rejection of Fund Transfer Orders (FTOs) are incomplete or wrong details of bank account, dormant accounts etc. of the workers. Error in MIS is mainly due to wrong entry of attendance on Management Information System (MIS).

For the current FY 2018-19, Rs.1552.27 crore has been released for payment of wages of MGNREGA workers. Fund release to State is a continuous process and the Ministry releases funds to the States based on the basis of the agreed to Labour Budget, opening balance, pending liabilities of the previous year for the financial year, if any, and overall performance.

(b) to (d): As per the Government of Bihar, amount pending towards material component is as under:

Financial Year	Pending amount for material component (Rs. in crore)
2016-17	41.81
2017-18	49.13
2018-19 (as on 18.12.2018)	580.14

The pending amount for FY 2016-17 & 2017-18 is mainly due to wrong entry of vouchers in MIS. These vouchers are required to be edited in some cases or to be deleted from MIS. After editing/deleting, the actual pending amount will be less. For the current FY 2018-19, Rs.562.43 crore has been released under material & admin component. Fund release to State is a continuous process and liabilities are paid by the State Government on the basis of fund availability.